THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOITADITION

No.HC.XI-08/2018/95/ RC Dated, Guwahati, the 15th October, 2018.

LIST OF HOLIDAYS DURING THE YEAR 2019 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2019 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 st January	-	Tuesday	-	1 day
Magh Bihu/Tusu Puja	-	13 th January to 16 th	-	Sunday to	-	4 days
		January		Wednesday		
Netaji's Birthday	-	23 rd January	1-1	Wednesday	-	1 day
Republic Day	-	26 th January	-	Saturday	-	1 day
Me-dam-me-phi	-	31 st January	-	Thursday	-	1 day
Shree Panchami	-	10 th February	-	Sunday	-	1 day
Bir Chilarai Divas	-	19 th February	-	Tuesday	-	1 day
Siva Ratri	-	4 th March	-	Monday	-	1 day
Dol Jatra	-	21st March	-	Thursday	-	1 day
Holi	-	22 nd March	-	Friday	-	1 day
Bohag Bihu	-	13th April to 16th April	-	Saturday to Tuesday	-	4 days
Good Friday	-	19th April	-	Friday	-	1 day
May Day	-	1 st May	-	Wednesday	-	1 day
Buddha Purnima	-	18 th May	-	Saturday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	19 th May	-	Sunday	-	1 day
Id-ul-Fitre	-	5 th June	-	Wednesday	-	1 day
Id-uz-Zuha	-	12 th August	-	Monday	-	1 day
Independence Day	-	15 th August	-	Thursday	-	1 day
Tithi of Sri Sri Madhab Dev	-	20 th August	-	Tuesday	-	1 day
Janmastami	-	23 rd August	-	Friday	-	1 day
Tithi of Srimanta Sankar Dev	-	1 st September	-	Sunday	-	1 day
Muharram	-	10 th September	-	Tuesday	-	1 day
Birthday of Mahatma Gandhi	-	2 nd October	-	Wednesday	-	1 day
LONG VACATION	-	5 th October to 18 th	-	Saturday to Friday	-	14 days
Including Durga Puja, Vijaya		October				, .
Dashami & Janmotsava of						
Srimanta Sankar Dev (5th to 8th						
October), Laxmi Puja (13 th October)						
& Kati Bihu (18 th October)						
Kali Puja/Diwali	-	27th October to 29th	-	Sunday to Tuesday	-	3 days
		October				
Fateha-Dwaj-Daham	-	10 th November	-	Sunday	-	1 day
Guru Nanak's Birth Day	-	12 th November	-	Tuesday	-	1 day
Lachit Divas	-	24th November		Sunday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 nd December	-	Monday	-	1 day
WINTER VACATION	-	24th December to 31st	-	Tuesday to Tuesday	-	8 days
Including Christmas Holiday		December				

<u>N.B.</u> :-

In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

REGISTRAR (VIGILANCE)

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-08/2018/96/ RC Dated, Guwahati, the 15th October, 2018.

LIST OF HOLIDAYS DURING THE YEAR 2019 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2019 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	-	1 st January	-	Tuesday	-	1 day
Magh Bihu/Tusu Puja	-	13 th January to 16 th	-	Sunday to	-	4 days
		January		Wednesday		3394
Netaji's Birthday	-	23 rd January	-	Wednesday	-	1 day
Republic Day	-	26 th January	-	Saturday	-	1 day
Me-dam-me-phi	-	31 st January	1-	Thursday	-	1 day
Shree Panchami	-	10 th February	-	Sunday	-	1 day
Bir Chilarai Divas	-	19 th February	-	Tuesday	-	1 day
Siva Ratri	-	4 th March	-	Monday	-	1 day
Dol Jatra	-	21 st March	-	Thursday	-	1 day
Holi	-	22 nd March	-	Friday	-	1 day
Bohag Bihu	-	13 th April to 15 th April	1-	Saturday to Monday	-	3 days
Good Friday	-	19th April	-	Friday	-	1 day
May Day	-	1 st May	-	Wednesday	-	1 day
Buddha Purnima	-	18 th May	-	Saturday	-	1 day
Janmotsava of Sri Sri Madhab Dev	-	19 th May	-	Sunday	-	1 day
Id-ul-Fitre	-	5 th June	-	Wednesday	-	1 day
Id-uz-Zuha	-	12 th August	-	Monday	-	1 day
Independence Day	-	15 th August	-	Thursday	-	1 day
Tithi of Sri Sri Madhab Dev	-	20 th August	-	Tuesday	-	1 day
Janmastami	-	23 rd August	-	Friday	-	1 day
Tithi of Srimanta Sankar Dev	-	1 st September	-	Sunday	-	1 day
Muharram	-	10 th September	-	Tuesday	-	1 day
Birthday of Mahatma Gandhi	-	2 nd October	-	Wednesday	-	1 day
LONG VACATION	-	5 th October to 8 th October	-	Saturday to Tuesday	-	4 days
Including Durga Puja, Vijaya				, ,		,
Dashami & Janmotsava of						
Srimanta Sankar Dev (5 th to 8 th						
October)						
Laxmi Puja	-	13th October	-	Sunday	-	1 day
Kati Bihu	-	18th October	-	Friday	-	1 day
Kali Puja/Diwali	-	27th October & 28th	-	Sunday & Monday	-	2 days
		October		,,		.,-
Fateha-Dwaj-Daham	-	10 th November	-	Sunday	-	1 day
Guru Nanak's Birth Day	-	12 th November	-	Tuesday	-	1 day
Lachit Divas	-	24th November	-	Sunday	-	1 day
Asom Divas (Su-ka-pha Divas)	-	2 nd December	-	Monday	-	1 day
Christmas	-	25th December	-	Wednesday	-	1 day

N.B. :-

(1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the

Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.

- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

REGISTRAR (VIGILANCE)

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